

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**W.P (Cr.) No. 24 of 2020**

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**CORAM : HON'BLE MR. JUSTICE ANANDA SEN.**

**THROUGH : VIDEO CONFERENCING**

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02/24.06.2020

Counsel for the petitioner is directed to inform this Court about the maintainability of this application.

The name of Mr. P.A.S. Pati be reflected in the cause-list as S.C-IV.

List this case after one week under the heading 'For Orders'.

**(ANANDA SEN , J)**

anjali/-